

(b) whether it is proposed to include them in the category of Scheduled Castes; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) No, Sir. Tanti, Tantwe and Khatwe communities of Bihar State do not suffer from extreme social, educational and economic backwardness arising out of the traditional practice of untouchability which is the set criteria for inclusion of any community in the list of Scheduled Castes.

(b) and (c). The proposal to include these communities in the list of Scheduled Castes would be considered by the Government at appropriate time when the Government of India decides to undertake a comprehensive revision of the list of Scheduled Castes and Scheduled Tribes.

#### **Charges against former Chief Minister of Madhya Pradesh**

4372. SHRI PRABHUNARAYAN TANDON: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether charges levelled against Shri Saklecha, former Chief Minister of Madhya Pradesh has been examined; and

(b) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (b). On preliminary examination of the charges levelled in the year 1979 against Shri V. K. Saklecha, former Chief Minister of Madhya Pradesh, by certain political leaders of Madhya Pradesh, in the light of the comments and clarifications given by Shri V. K. Saklecha, some of the charges have been referred for verifications to Central Government investigating agencies. On some other charges, a final view has yet to be taken.

#### **Communal Riots in 1979-80**

4373. SHRI R. P. GAEKWAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons who lost their lives and the number of those injured in communal riots that broke out in different parts of the country, State-wise, during the year ended 31st March, 1980; and

(b) whether the incidence of the communal riots is on the increase as against the previous year in the country, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) and (b). The information is being collected and will be laid on the Table of the House.

#### **Cement like soil in Salem**

4374. SHRI K. ARJUNAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware that cement-like soil is available with Burn & Co. Mines in Salem in Tamil Nadu and this soil is filled in cement bags and sold by black marketeers; and

(b) if so, whether Government propose to make an investigation and take necessary steps to prevent these malpractices?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) No such report has been received in this Ministry.

(b) Does not arise.